

THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

(APPLICATION NO.: 276/2005)

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
7-6-05 Notice issued vide S47 to SSI Date 10/6/05 Power filed but Reply not filed	Mr. C. B. Sharma counsel for applicant. Heard. Issue notice to the respondents returnable on 27-7-2005. <i>(Kuldip Singh)</i> Vice Chairman 276 OA 27/2005 27.07.05 None for the applicant. Mr. T.P.Sharma, counsel for the respondents. This case has been listed before the Deputy Registrar due to non-availability of Division Bench. Be listed Before the Hon'ble Division Bench on 20.09.05. AKV <i>(GURMIT SINGH)</i> DEPUTY REGISTRAR.